

Designated bank branches to receive advance Income-tax

March 6, 2000

For the convenience of income tax (IT) assesseees, arrangements have been made for receipt of advance income tax at 415 specified bank branches, the Reserve Bank of India has stated in a press release. Seventy-six branches of Bank of Baroda, 72 branches of Bank of India, 23 branches of Bank of Maharashtra, 71 branches of Central Bank of India, 21 branches of Dena Bank, 37 branches of Indian Overseas Bank, 70 branches of State Bank of India, 17 branches of United Bank of India and 28 branches of UCO Bank are authorised by the income tax department to accept payment of income tax dues.

The Reserve Bank has advised assesseees to take advantage of these standing arrangements made for their convenience. The Reserve Bank has also requested assesseees in Mumbai and New Mumbai that in order to avoid inconvenience and to avoid last minute rush at the Reserve Bank's counters, they may deposit their income tax dues sufficiently in advance of the last date.

Alpana Killawala
General Manager

Press Release : 1999-2000/1188